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THK

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, EAST DISTRICT,
KAKARDOOMA COURTS, DELHI

No. 34-A /Evening Court/KKD./Delhi

ORDER

Dated: 01.11.2025
03 NOV 2025

Pursuant to order bearing No. 5951-5952/DHC/Gaz.IIB/G-7/2025 dated 31.10.2025 of Hon'ble High Court of Delhi, New Delhi it is hereby ordered that all cases pending in the court of Chief Judicial Magistrate, ACJM and all JMFCs of East District, Karkardooma Courts pertaining to financial institutions and telecom companies under section 138 of the Negotiable Instrument Act, 1881, wherein the total amount of cheque(s) in question is upto Rs. 50,000/- are transferred to the jurisdictional Evening Court Number 04 (East District) with immediate effect.

Note: Ahlmads and Assistant Ahlmads are directed to identify the above said cases, transfer those cases immediately and file compliance report.

Officiating Pr. District & Session Judge
East District, Karkardooma Courts

No. 5735-85 /Evening Court/KKD./Delhi

Dated: 01.11.2025

Copy for information to:-

1. The Ld. Registrar General, High Court of Delhi through the Principal District & Sessions Judge (HQ), Delhi.
2. The Ld. Principal District & Sessions Judges, Head Quarters, West, North East, Shahdara, Patiala House Courts, North, North-West, South, South-East, South-West, RACC, Delhi.
3. The Ld. CJM, Ld. JMFCs, East, Karkardooma Courts, Delhi.
4. All Ld. CJMs Central/West THC, South-West Dwarka, North/North-West Rohini, New Delhi Patiala House, North East/SHD KKD, South/South-East Saket, Rouse Avenue, Delhi.
5. The Ld. Secretary DLSA NE/East/SHD/, Karkardooma Courts, Delhi.
6. The CP, Delhi, the DCP North East/East/SHD through Chowki Incharge, Karkardooma Courts, Delhi.
7. The I G (Prison), Tihar Jail, Delhi/ New Delhi, the Supdt. Central Jail, Delhi, through A.O. (J) R & I Branch, NE. KKD. Courts, Delhi.
8. The Director of prosecution, Delhi, the Chief Public Prosecutor NE/East/SHD.
9. The Lock Up Incharge, Karkardooma Courts, Delhi.
10. The Secretaries, Bar Associations, THC, PHC, KKD, Rohini, Dwarka, RACC & Saket Courts, Delhi.
11. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
12. The Incharge, CJM Office (N-E District), Karkardooma Courts, Delhi
13. The Incharge Computer Branch, Karkardooma Courts, Delhi for uploading on Layers/Web-Site.
14. The Information Center, Karkardooma Courts, Delhi.
15. The Incharge, Video Conferencing Room, Karkardooma Courts, Delhi.
16. The Notice Board, Karkardooma Court Complex, Delhi.
17. Office Order File.

Officiating Pr. District & Session Judge
East District, Karkardooma Courts